

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No.17/2016**

**IN THE MATTER OF:**

Manav Kumar Agarwal

.... **APPLICANT / PETITIONER**

**Vs**

Discovery Enterprises Pvt. Ltd. & Ors.

.... **RESPONDENT**

**SECTION:**

**Under Section 303(2)**

**Order delivered on 16.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**PRESENTS:**

**For the Petitioner(s):- Mr. Rahul Sahay, Mr. Nikhil Ratti Kapoor,  
Advocates**

**For the Respondent(s):-Mr. Dhruv Gupta, Advocate**

**ORDER**

On behalf of arguing counsel Mr. Arun Kathapalia a request for adjournment has been made for the second pass over. Special Bench has very ~~few~~ <sup>few</sup> matters and second pass over is not possible.

Accordingly, hearing is deferred to 09.03.2018.

Sd/-

**(M. M. KUMAR)  
PRESIDENT**

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**